Construction of Fly-over at Liluah Station

- 60. SHRI HANNAN MOLLAH: Will the Minister of TRANSPORT be pleased to state:
- (a) whether the allotment of work for construction of a fly-over at Liluah station has been sanctioned;
- (b) whether the work-order for the same has been issued; and
 - (c) if so, the progress made so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c). The Railways undertake construction of road over/under bridges in replacement of existing busy level crossings jointly on cost sharing basis with the State Governments/Road Authorities. Proposals in this regard are required to be sponsored by the State Governments with an undertaking to bear their share of cost. The State Government has yet to convey their approval to the proposal of road over bridge at Liluah. This would be included in Railways' Works Programme, as soon as the State Government convey their approval to the above work.

Laying of New Railway Lines in Karnataka

61. DR. V. VENKATESH: Will the Minister of TRANSPORT be pleased to state the salient features of the scheme relating to laying of new Railway lines in Karnataka during the current Seventh Plan period?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): In Karnataka, the construction of new rail line between Chitradurg and Rayadurg (100 kms.) is an approved work and is being progressed according to availability of resources.

Surveys are also in progress for the following rail lines:—

- (i) Kadur-Chikmangalur (48 kms.)
- (ii) Chamrajnagar-Metupalyam/Coimbatore (180 kms) (Partly in Karnataka)
- (iii) Mangalore-Roha (825 kms) (Partly in Karnataka)

Further action will be considered on receipt of survey reports and their examination depending on financial remuneratives of the project and availability of resources.

Hospital at Railway Stations in Karnataka

- 62. DR. V. VENKATESH: Will the Minister of TRANSPORT be pleased to state:
- (a) the names of the Railway Stations in Karnataka State at which Railway Hospital and Health Centres have been opened for the employees and the main features of the facilities available therein; and
- (b) whether Government propose to open more hospitals and if so, the names of the places where these would be located?

THE MINISTER OF STATE IN THE PEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). A statement is given below:

STATEMENT

(a) In Karnataka State the following Railway Hospitals and Health Centres have been opened:

HOSPITALS:

- (i) Mysore
- (ii) Ashokapuram
- (iii) Wheel and Axle Plant, Bangalore
- (iv) Hubli

HEALTH CENTRES:

- 1. Arsikere
- 2. Mysore Junction
- 3. Harihar
- 4. Shimoga Town
- 5. Hindupur
- 6. Bangarapet
- 7. Sakleshpur
- 8. Kabakaputhur
- 9. Bangalore City
- 10. Bangalore Contonment
- 11. Bangalore Yeshwantpur

- 12. Castle Rock
- 13. Bellary
- 14. Hospet
- 15. Raichur
- 16. Belgaum
- 17. Gadag
- 18. Alnawuar
- 19. Basawanabageswade Road
- 20. MTS colony, Hubli

Outdoor treatment facilities are provided in the Railway Health Units. Complicated cases requiring Diagnostic and indoor treatment, are referred to Railway Hospitals, where necessary infrastructure and equipment for treatment of basic specialities like Medicines, Surgery, Obstetrics and Gynaecology are available.

(b) One Poly-clinic at Bangalore City is under construction and will open shortly. In Phase II, a 50 Bed Divisional Hospital is planned at Bangalore city. This is likely to be commissioned in 1987.

Ground Water Exploration

- 63. PROF NARAIN CHAND PARA-SHAR: Will the Minister of WATER RE-SOURCES be pleased to state:
- (a) whether ground water exploration has been given adequate priority in the Seventh Plan:
- (b) if so, whether adequate funds have been provided for the sinking of tubewells and the deployment of rigs in the plan; and
- (c) if so, the break-up of allocations in this sector under the Central and State sectors for the Plan and the allocations for each year of the plan especially 1985-86 and 1986-87 ?

OF WATER MINISTER THE RESOURCES (SHRI B. SHANKARA-NAND): (a) Yes, Sir. The Central Ground Water Board propose to drill about 4000 exploratory boreholes, which is over three times the achievements during VI Plan.

(b) and (c). A provision of about Rs.

2,805 crores under Plan Outlay and Rs. 3,515 crores under Institutional Finance has been made for VII Plan for Minor Irrigation including groundwater programmes. Out of the Plan Outlays, the Central and State Sector allocations are Rs. 135.00 crores and Rs. 2670 crores respectively. The anticipated expenditure on Minor Irrigation for 1985-86 and Outlays for 1986-87 are estimated as Rs. 520.53 crores and Rs. 571.35 crores respectively.

National Permits to Ex-Servicemen **Transport Societies**

- 64. PROF. NARAIN CHAND PARA-SHAR. Will the Minister of TRANSPORT be pleased to state:
- (a) whether any preference is given to Ex-servicemen Transport Societies in issuing National Permits:
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-PORT (SHRI RAJESH PILOT): (a) to (c). Restriction on the number of national permits for public carriers, to the issued by the State Transport Authorities under Section 63(11) of the Motor Vehicles Act, 1939, have been removed. Now any person, ordinarily resident in the State/Union Territory, on application for a permit shall be granted, such permit, subject to his satisfying usual conditions prescribed in the Motor Vehicle Act, 1939. In view of this, the question of stipulating any preference category does not arise.

As for national permits for tourist vehicles, similar liberalization has been contemplated to be effected through the proposed comprehensive legislation.

Expansion of Medical Facilities in Hilly Areas During Seventh Plan

- 65. PROF. NARAIN CHAND PARA-SHAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether the Seventh Five Year Plan provides for the adequate expansion of